

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1493 of 2019

IN THE MATTER OF:

**Bihar State Construction Corporation Ltd.
Employee Union**

....Appellant

Vs.

Bihar State Construction Corporation Ltd.

....Respondent

Present:

For Appellant: Present but appearance not marked

For Respondent:

O R D E R

28.01.2020: When the matter was called up, a request for pass over was made on behalf of the learned counsel for the Appellant. Appeal was again taken up at 1.25 P.M., however, nobody turned up to press the appeal.

Let this appeal be listed 'for orders' on **04th February, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

sa/nn